

FORM
(For serving persons)

17010
(To be
attested by
gazetted
officer)

1. Name in full _____
2. Father's Name _____
3. (a) Date of Birth DD _____ MM _____ YYYY _____
(b) Age as on date of vacancy notice YY _____ MM _____ DD _____
4. Please tick ✓ the service : Higher Judicial Service _____ Indian Legal Service
Others _____
- (a) Post held on regular basis _____
Date from which holding the post DD _____ MM _____ YYYY _____
- (I) Scale of post Rs. _____
- (II) Present basic pay Rs. _____
- (III) Date of appointment to the post of Addl Dist Judge/Joint Secretary DD _____ MM _____ YYYY _____
- (IV) Place of Current posting _____
- (V) Educational Qualifications _____
- (VI) Professional/Special Qualifications _____
5. Mailing address: _____

6. Permanent Address: _____

7. Tele. No. (O) _____ (Res.) _____ (Mobile) _____
8. Choice of posting for M(J)/RCT in order of preference
1. _____ 2. _____
3. _____ 4. _____
5. _____ 6. _____
7. _____ 8. _____
9. _____ 10. _____

9. Any other information the candidate may like to provide:- _____

Signature of the Candidate

Date:

Place:

Note: Candidates are required to send their applications through proper channel.